

(b) Does not arise in view of (a) above.

(c) and (d). Some complaints have been received against some officers and these have been looked into by the Appropriate Authority.

[English]

Extension of Sixth Schedule of Constitution to Hill district of Manipur

1709. PROF. MEIJINLUNG KAMSON: Will the PRIME MINISTER be pleased to state:

(a) whether there has been a long standing demand for the extension of the sixth Schedule of the Constitution to the hill districts of Manipur; and

(b) if so, the steps taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). The requests for extension of the Sixth Schedule to the Constitution of India to the hill districts of Manipur received from time to time have been forwarded to the Government of Manipur. No proposal in this regard has been received from the State Government.

Setting up of A.T.V. Transmitter at Annavaram In Andhra Pradesh

1710. SHRI M.M. PALLAM RAJU: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up a TV transmitter at Annavaram in East Godavari district in Andhra Pradesh; and

(b) if so, the time by which it is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). There is no approved scheme at present for establishment of a TV transmitter at Annavaram.

Employment to at least one Person in a Family

1711. SHRIN. DENNIS: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under consideration of the Government to provide employment to at least one person in a family; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) There are ongoing programmes for self-employment and wage employment, especially for the poor, like the Integrated Rural Development Programme (IRDP), Jawahar Rozgar Yojana (JRY), Nehru Rozgar Yojana (NRY) and Self Employment Programme for the urban Poor (SEPUP). Besides, the Eighth Plan envisages employment generation as the central element of development strategy.

There is no proposal at present under consideration specifically to provide employment to at least one person in a family.

(b) Does not arise.

Statehood to Delhi

1712. PROF. VIJAY KUMAR MALHOTRA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to

review the proposal of granting Statehood to Delhi;

(b) if so, the details thereof and the time by which such action is to be taken; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (c). The constitution (Seventy Second Amendment) Bill, 1990, is already before Parliament. No fresh review on granting Statehood to Delhi has taken place recently.

Indo-Soviet Joint scientific Expedition

1713. SHRI YASHWANTRAO PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether a joint Indo-Soviet scientific expedition is proposed to be carried out in the Arctic;

(b) if so, the details thereof; and

(c) the number of the Indian scientists proposed to be associated therewith and the expenditure likely to be incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) Yes, Sir.

(b) The objective of the joint Indo-soviet reasearch programme is to study the physiological and psychological effects of Arctic environment on human subjects on injudction from tropical heat to arctic cold. The results of these experiments will be highly beneficial in laying down methods/procedure for the prevention of ill-effects of extreme cold conditions.

(c) Six Indian scientists are proposed to take part in the joint-research programme. The likely expenditure is estimated to be Rs. 11.5 lakhs.

[*Translation*]

T.V. studio in Bhopal

1714. DR. LAXMINARAYAN PANDEYA: Will the PRIME MINISTER be pleased to state:

(a) whether the work for setting up a television studio in Bhopal in Madhya Pradesh has been completed;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) the steps being taken by the Government for Commissioning Bhopal Studio so as to ensure telecast of regional programmes; and

(e) whether Government propose to maintain direct link of Bhopal with master switch room of Doordarshan Kendra, New Delhi through microwave channel till the said studio is commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (d). The project for establishment of a full-fledged TV Studio Centre at Bhopal is in an advanced stage of completion and it has been planned to be commissioned into service towards the later part of the current year.

(e) The High Power TV transmitter at Bhopal is not at present linked with Doordarshan Kendra, Delhi through a microwave circuit. This transmitter relays programmes uplinked from Delhi via satellite.